

(c) the total quantity of oil cakes consumed for the purpose?

The Minister of Industry (Shri Manubhai Shah): (a) Yes, Sir

(b) 11 units

(c) About 2 lakh tons of oil cakes per annum

अन्तर्राष्ट्रीय चाय करार

*६७३. { श्री बाजपेयी:
श्री राजेन्द्र सिंह:
श्री सरजू पांडे:

क्या बाजिज्य तथा उद्योग मंत्री २६ नवम्बर, १९५८ के ताराकित प्रश्न संख्या ३४८ के उत्तर के सम्बन्ध में यह बताने की कृपा करेंगे कि

(क) भारत और श्रीलंका के चाय उत्पादकों के प्रतिनिधियों की चर्चा के दौरान अन्तर्राष्ट्रीय चाय करार को पुनः लागू करने का जो प्रस्ताव किया गया था, क्या दोनों पक्षों ने उस पर विचार कर लिया है, और

(ख) यदि हाँ, तो उसका क्या परिणाम निकला है ?

बाजिज्य तथा उद्योग उपमंत्री (श्री सतीश चन्द्र): (क) और (ख) भारतीय चाय उत्पादकों के एसोसियेशन की सलाहकार समिति ने अपने विचार भेज दिये हैं। इन पर विचार किया जा रहा है।

Processing of Cheese

*679. Shri Ram Garib: Will the Minister of Commerce and Industry be pleased to state:

(a) the quantity of cheese imported in 1957-58,

(b) whether cheese is also being processed in India;

(c) whether machine for processing of cheese is available in India;

(d) if so, in which States; and

(e) the approximate cost of the machine?

The Minister of Industry (Shri Manubhai Shah): (a) to (e) As the availability of milk in the country is yet very limited, no commercial manufacture of cheese is being done in the country. However, steps are being taken to encourage manufacture of cheese in some dairies etc. Aarey Milk Colony Bombay is considering taking up the manufacture of cheese in their plant.

The cost of the machinery would depend on the capacity of the plant that may be selected for production. The quantity of cheese (including canned) imported during the year 1957-58 was 7,076 cwts valued at Rs 19.29 lakhs. From the licensing period October, 1958 to March, 1959, there has been a total ban on the import of cheese.

Export of Iron Ore to Japan

*680. { Shri Raghunath Singh:
Shri Panigrahi:
Shri Bibhuti Mishra:
Shri Mahanty:
Shri Damani:

Will the Minister of Commerce and Industry be pleased to lay a statement showing;

(a) the quantity of iron ore exported to Japan during the years 1957 and 1958 separately and the value thereof;

(b) whether the export of iron ore under the Indo-Japanese Agreement for 1958-59 has since commenced;

(c) if so, the quantity exported so far from Calcutta Paradip, Visakhapatnam, Kakinada, Masulipatnam, Cuddalore and Madras ports separately;